

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No.

551

1994

Ashou Kumar Das

Applicant (s)

Versus

Union of India

Respondent (s)

| Sr. No | Date | Orders | Office note as to action (if any) taken on order |
|--------|----------|---|---|
| | 19-9-94 | REGISTER Dy. Registrar | 21.0.2.15012 is filed. 16.9.94 |
| 1 | 21.9.94 | Admit. Notice to respondents. Returnable by 24.10.94. | |
| 2 | 24.10.94 | MEMBER (ADMINISTRATIVE) Adjourned to file counter at request four weeks time granted. | In this application up to 19, the applicant has payed for regularization of service. 16.9.94 |
| 3 | 22.11.94 | VICE-CHAIRMAN At request three weeks time granted finally. | |
| 4 | 8.7.96 | VICE-CHAIRMAN MEMBER (ADMINISTRATIVE) Shri B.S.Tripathy counsel for the applicant seeks permission to withdraw this application. Permission granted. The application is treated as withdrawn and accordingly dismissed. | For Regularisation 16.9.94 16.9.94 |